

**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
COURT 1**

CP 85 of 2019 With
IA 45 of 2019
IA 561 of 2019
IA 114 of 2020
IA 838 of 2020

**Coram: MADAN B. GOSAVI, MEMBER (JUDICIAL)
VIRENDRA KUMAR GUPTA, MEMBER (TECHNICAL)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING THROUGH VIDEO CONFERENCING BEFORE THE
AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 01.06.2021**

Name of the Company: Harshavardhan Singh & Anr
V/s
Manpasand Beverages Ltd & Ors

Section: IA For Directions/241-242 & 246 of Co.Act,2013/IA for Directions

ORDER

Learned Counsel Mr. Nachiket Dave appeared for Petitioner.

Learned Counsel Mr. Yuvraj Thakore appeared for Respondent.

We direct parties to complete the pleadings by exchanging inter-say. IR, if any, granted earlier stand continue.

Matter to appear for further consideration on 05.07.2021.

**(VIRENDRA KUMAR GUPTA)
MEMBER (TECHNICAL)**

Dated this the 1st day of June, 2021

Prakash

**(MADAN B GOSAVI)
MEMBER (JUDICIAL)**